

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/165(KB)2022  
IA(I.B.C)/1930(KB)2023,  
IA(I.B.C)/1427(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SHREE PADMAWATI METALIKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance VC and Physical (Hybrid) Mode**

Mr. Mainak Bose, Adv. ] For the State Bank of India  
Mr. S.K. Roy, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Mr. Sayan dutta, Adv. ]  
  
Ms. Urmila Chakraborty, Adv. ] For the Corporate Debtor  
Mr. D. Basu Ray, Adv. ]  
Ms. Shrya Basu, Adv. ]  
Ms. Rakhi Mondal, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. An appeal filed by Corporate Debtor against the order dated 18<sup>th</sup> January, 2024 has been dismissed by Hon'ble NCLAT.
3. Pleadings are complete.
4. Post this matter for hearing on **22.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**